

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7508

ANSWERED ON:22.05.2012

CRIME AGAINST INFANT GIRLS

Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Singh Shri Bhola;Sule Supriya

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether killing of infant girls are on the rise in the country;

(b) if so, the total number of such cases reported, the accused arrested and the action taken against them during each of the last three years and the current year, State-wise; and

(c) the corrective steps taken by the Government in this regard and to ensure protection of infant girls?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): As per National Crime Records Bureau (NCRB) the State/UT-wise details of cases registered, cases charge sheeted, person arrested and persons convicted with regard to crime of infanticide during 2008, 2009 and 2010 are placed at Annexure.

Infanticide is punishable offence under the Indian Penal Code. To curb female infanticide, Government has adopted a multi-pronged strategy which includes legislative measures, advocacy, awareness generation and programmes for socio-economic empowerment of women. To encourage change of mind sets, Government of India has introduced on pilot basis, 'Dhanalakshmi', a scheme for incentivising birth of the Girl Child. A number of States are also implementing their own schemes to incentivise the birth of a girl child and encourage families to place a premium on her education and development through Conditional Cash Transfer schemes.